

NAME OF CORPOATE DEBTOR : **M/S JTPL PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **15TH APRIL 2024**

LIST OF CREDITORS AS ON : **11TH JULY, 2024**

LIST OF OPERATIONAL CREDITORS (OTHER THEN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

(AMOUNT IN R₹)

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED						AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?	VOTING PERCENTAGE				
1	GOLF LINK PROJECTS PRIVATE LIMITED	01.05.2024	25,175,000	-	-	-	-	-		-	-	25,175,000	The claim is Rejected by the RP for want of information. The claimant has filed an IA against the decision of the RP for rejecting the claim.
2	UNIVERSAL INFRASTRUCTURE COMPANY PRIVATE LIMITED	01.05.2024	86,840,000	-	-	-	-	-		-	-	86,840,000	The claimant earlier claimed as operational creditor and filed Form B, however, through email dated 21.06.2024 submitted that the claim was made under the wrong head and the claimant revised the claim and filed 27 nos of claim in Form-CA for seeking registration of plots. RP has raised certain queries to the claimant and the claim is under verification for want of information.
TOTAL			112,015,000	-	-	-	-	-		-	-	112,015,000	

CMA Sandeep Goel
Resolution Professional
M/s JTPL Private Limited (Under CIRP)

Date: 11.07.2024
Place: New Delhi